

## BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

Original Application No. 58/2024/EZ

(Earlier O.A No. 167/2024/PB)

In reference news item titled "Jamshedpur sidgoda me nadi se avaidh rup se balu dhulai ka khel jari Prashasan maun" Appearing in Prabhat Khabar dated. – 24.12.2023.

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ATTESTED

*Hemant*  
29/07/25

**HEMANT KUMAR**  
NOTARY Govt. of India  
Civil Court, Jamshedpur  
E. Singhbhum, Jharkhand

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BEFORE THE NATIONAL GREEN TRIBUNA  
EASTERN ZONE BENCH, KOLKATA

(THROUGH PHYSICAL HEARING WITH HYBRID MODE)

Original Application No. 58/2024/EZ

(Earlier O.A. No. 167/2024/PB)

IN THE MATTER OF:

News item titled "Jamshedpur Sidgoda mein nadi se avaidh rup se Baalu dhulai ka khel jaari prashashan maun" appearing in Prabhat Khabar dated 24.12.2023

Applicant(s)

Versus

Jharkhand State Pollution Control Board & Ors.

Respondent(s)

AFFIDAVIT ON BEHALF OF DEPUTY COMMISSIONER, EAST SINGHBHUM,  
GOVERNMENT OF JHARKHAND (RESPONDENT NO. 2)

I, Satish Kumar Nayak, son of Lakhan Nayak, aged about 33 years, by religion Hindu, by occupation service under the State Government of Jharkhand, presently posted as District Mining Officer, East Singhbhum, Government of Jharkhand, having office at near Cooperative College, C.H. Area, Bistupur, Jamshedpur, Jharkhand, Pincode - 831001, do hereby solemnly affirm and state as follows:

1. That I am the District Mining Officer, East Singhbhum, Government of Jharkhand, and am well acquainted with the facts and circumstances of the present case. I am competent and duly authorized to swear this counter affidavit on behalf of Respondent No. 2, the Deputy Commissioner, East Singhbhum.

2. That I am a law-abiding citizen of India and have utmost respect for the Constitution and the judicial system of the country.



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3. That this affidavit is being filed in compliance with the order dated 02.05.2025 passed by the Hon'ble Tribunal, whereby the Deputy Commissioner, East Singhbhum, was directed to obtain information from the District Mining Officer and place the same on record by way of affidavit within two weeks.
4. That the observation regarding non-cooperation from the office of the District Mining Officer, East Singhbhum, is respectfully denied. The office has been actively engaged in identifying and taking appropriate action against individuals and entities involved in illegal mining activities, in accordance with the provisions of the Mines and Minerals (Development and Regulation) Act, 1957, and the Jharkhand Minor Mineral Concession Rules, 2004.
5. That the process of identifying violators, verifying their details, and collecting evidence for legal proceedings is a continuous and meticulous exercise, involving field inspections, seizure of vehicles and equipment, and lodging of First Information Reports (FIRs). These steps require due diligence and time to ensure accuracy and compliance with legal procedures.
6. That after lodging FIRs, further investigation is carried out by the concerned Investigating Officer of the respective police station, during which the names and addresses of the violators are ascertained and recorded.
7. That the maintenance and compilation of details of vehicle owners and violators is a matter of inter-departmental coordination among the District Mining Office, District Transport Office, and Police Department.
8. That in compliance with the letter dated 15.05.2025 received from the Jharkhand State Pollution Control Board (JSPCB), the undersigned requested the necessary details of violators from the Police Department vide letter no. 396/M dated 30.04.2025. Subsequently, the Deputy Commissioner, East Singhbhum, also issued a request to the Senior Superintendent of Police, East Singhbhum, vide letter no. 423/M dated 09.05.2025, seeking the required information. (Photocopies of all communication letters are annexed and marked as Annexure A series.)
9. That in accordance with the directions of the Hon'ble Tribunal and as instructed by the Deputy Commissioner, East Singhbhum, the details of violators received from various departments and identified by this office are compiled and annexed herewith as Annexure B series.

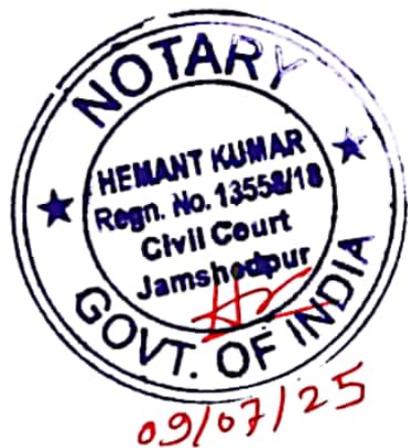


10. That the above Informations vide letter no. – 633/M, Dated – 07.07.2025 have been also shared to Jharkhand State Pollution Control Board (JSPCB) to compute and levy environmental compensation.

11. That this affidavit is filed in good faith and in the interest of justice. It is, therefore, respectfully prayed that this Hon'ble Tribunal may kindly accept the instant affidavit as compliance with its directions.

12. That the answering respondent seeks liberty to file further affidavits, if so required, in accordance with the directions of this Hon'ble Tribunal.

13. That the statements made in paragraphs 1 to 3 are true to my knowledge, those in paragraphs 4 to 10 are true to my information derived from official records, which I believe to be true, and the rest are my respectful submissions before this Hon'ble Tribunal.





VERIFICATION

I, Satish Kumar Nayak, Son of Lakhan Nayak Aged about 32 Years, by Religion Hindu by Occupation – Service under the State Government of Jharkhand in the office of District Mining Office, East Singhbhum, Government of Jharkhand, having its office at Near Co-operative College, C.H Area Bistupur, Jamshedpur, Jharkhand, Pincode - 831001 and that I am dealing with the connected records of the case in possession of the office of Deputy Commissioner, East Singhbhum, Government of Jharkhand.

Date :- Jamshedpur

Place :- 09/07/2025

*Satish Kumar Nayak*  
Signature 09/07/25

Identified by me.

*J. Kumar*

Advocate



Signed, Put L.T.!  
In my present

*[Signature]*  
Advocate

Witnessed the Signatures of the Executant/Executants, who Signed Put L.T., in my Presence of Sri. *J. Kumar*

*Kumar* Advocate

District Court, Jamshedpur and also identified by him.

*Hemant Kumar*  
09/07/25

Hemant Kumar  
NOTARY PUBLIC  
Govt. of India  
Civil Court JSP

## जिला खनन कार्यालय, पूर्वी सिंहभूम, जमशेदपुर।

(Email Id - dmo-jamshedpur@jharkhandmail.gov.in)

पत्रांक 396 / खनन

दिनांक 30.04.2025

प्रेषक,

जिला खनन पदाधिकारी  
पूर्वी सिंहभूम, जमशेदपुर।

सेवा में,

थाना प्रभारी  
सिदगोड़ा थाना  
जिला - पूर्वी सिंहभूम।

विषय - सिदगोड़ा थाना क्षेत्र अंतर्गत बालू घाटों से अवैध उत्खनन, परिवहन एवं भण्डारण में संलिप्त अभियुक्तों का नाम, पता एवं अन्य विवरणी उपलब्ध कराने के संबंध में।

प्रसंग - झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, धुर्वा राँची से निर्गत पत्रांक - 116, दिनांक - 20.01.2025

महाशय,

उपरोक्त विषयक प्रासंगिक पत्र माननीय नेशनल ग्रीन ट्रिब्यूनल, पूर्वी जोन बेंच, कोलकाता में विचाराधीन वाद O. A No. - 58/2024 प्रभात खबर के दिनांक - 24.12.2023 संस्करण में प्रकाशित समाचार "जमशेदपुर सिदगोड़ा में नदी से अवैध रूप से बालू ढुलाई का खेल जारी प्रशासन मौन" बनाम झारखण्ड राज्य व अन्य मामलें में संलिप्त अभियुक्तों के संबंध में माननीय न्यायाधिकरण द्वारा पर्यावरणीय क्षतिपूर्ति की गणना कर इसकी वसुली संबंधित अभियुक्तों से करने के संबंध में माननीय न्यायालय द्वारा पारित आदेश के आलोक में सिदगोड़ा थाना क्षेत्र अंतर्गत बालू घाटों से अवैध उत्खनन, परिवहन एवं भण्डारण में संलिप्त/दर्ज प्राथमिकी अभियुक्तों का नाम, वर्तमान एवं स्थायी पता, बालू खनिज की मात्रा, जप्त वाहनों की पंजीयन संख्या, स्वामित्व का विवरण एवं प्रासंगिक सूचना की माँग पर्वद द्वारा की गई है।

अतः अनुरोध है कि उपरोक्त से संबंधित माँगी गयी सूचनाओं को यथाशीघ्र उपलब्ध कराने की कृपा की जाय, ताकि प्रतिवेदन पर्वद में भेजी जा सके।

विश्वासभाजन

30/04/25  
जिला खनन पदाधिकारी  
पूर्वी सिंहभूम, जमशेदपुर।

ज्ञापांक 396 / खनन, दिनांक 30.04.2025

प्रतिलिपि - पुलिस अधीक्षक, नगर, पूर्वी सिंहभूम, जमशेदपुर को कृपया सूचनार्थ प्रेषित। अनुरोध है कि अपने स्तर से थाना प्रभारी, सिदगोड़ा को निर्देश देने की कृपा की जाय।

ATTESTED

09 JUL 2025

HEMANT KUMAR  
NOTARY Govt. of India  
Civil Court, Jamshedpur  
E. Singhbhum, Jharkhand

30/04/25  
जिला खनन पदाधिकारी  
पूर्वी सिंहभूम, जमशेदपुर।

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**जिला दण्डाधिकारी - सह - उपायुक्त का कार्यालय**  
**पूर्वी सिंहभूम, जमशेदपुर।**  
 (खनन शाखा)

पत्रांक 423 / खनन  
 प्रेषक

दिनांक 09-05-2025

उपायुक्त  
 पूर्वी सिंहभूम, जमशेदपुर।

सेवा में

वरीय पुलिस अधीक्षक  
 पूर्वी सिंहभूम, जमशेदपुर।

विषय - सिदगोड़ा थाना क्षेत्र अंतर्गत विभिन्न बालू घाटों से अवैध उत्खनन, परिवहन एवं भण्डारण में संलिप्त अभियुक्तों का नाम, पता एवं अन्य विवरणी उपलब्ध कराने के संबंध में।

प्रसंग - झारखण्ड राज्य प्रदूषण नियंत्रण पर्सद, धुर्वा, राँची पत्रांक 116, दिनांक 20.01.2025 एवं जिला खनन कार्यालय, पूर्वी सिंहभूम, जमशेदपुर का पत्रांक - 396/खनन, दिनांक - 30.04.2025

महाशय,

उपर्युक्त विषयक माननीय नेशनल ग्रीन ट्रिब्यूनल, पूर्वी जोन बेंच, कोलकाता में विचाराधीन वाद O.A No. 58/2024 में सिदगोड़ा थानान्तर्गत विभिन्न बालू घाटों से बालू के अवैध उत्खनन, परिवहन एवं भण्डारण में संलिप्त अभियुक्तों का नाम, वर्तमान स्थायी पता, बालू खनिज की मात्रा, जल वाहनों का पंजीयन संख्या एवं स्वामिस्व का विवरण, थाना में दर्ज प्राथमिकी अभियुक्तों का नाम, पता एवं अन्य प्रसांगिक सूचनाएँ झारखण्ड राज्य प्रदूषण नियंत्रण पर्सद, धुर्वा, राँची द्वारा उपलब्ध कराने हेतु पत्र प्रेषित की गयी है।

अतः अनुरोध है कि झारखण्ड राज्य प्रदूषण नियंत्रण पर्सद, धुर्वा, राँची द्वारा माँगी गयी उपरोक्त सूचनाओं को कृपया उपलब्ध कराने की कृपा की जाय।

अनु० - यथो०।

विश्वासभाजन

*हमेश*  
 उपायुक्त  
 पूर्वी सिंहभूम, जमशेदपुर।

**ATTESTED**  
*09 JUL 2025*  
**HEMANT KUMAR**  
 NOTARY Govt. of India  
 Civil Court, Jamshedpur  
 E. Singhbhum, Jharkhand



ज्ञापांक २१६२४२०२५

पुणे शहर धाना प्रमाती का कार्यालय, सिदगोडा  
दिनांक: २५/०७/२०२५

सेवा में,

वरीय पुलिस अधीक्षक महाराष्ट्र  
पूर्वी सिव्हापुर, जमशेदपुर।

प्रसंग:-

झारखण्ड राज्य प्रदूषण नियंत्रण पर्वट, सीपी पत्रांक- ११६, दि०- २०.०१.२०२५ एवं जिला खनन कार्यालय, पूर्वी सिव्हापुर जमशेदपुर का पत्रांक ३९६४४४४, दिनांक- ३०.०४.२०२५

विषय:-

सिदगोडा धाना क्षेत्र अन्तर्गत विभिन्न बालू धाटों से अवैध उत्खनन, परिवहन एवं गोदाराण में संलग्न अभियुक्तों का नाम, पता एवं अन्य विवरणी उपलब्ध करने के संबंध में।

महाराष्ट्र,

उपरोक्त प्रसंगाधीन विषय के संदर्भ में सादर पूर्वक सूचित करते हुए कहना है कि प्रासांगिक ज्ञापांक के माध्यम से माननीय नेशनल डीनरिड्युनल, पूर्वी जोन बेंगलूर, कोलकाता में विवरणीय वार O.A No. ५८/२०२४ में सिदगोडा धाना अन्तर्गत विभिन्न बालू धाटों से बालू के अवैध उत्खनन, परिवहन एवं गोदाराण में संलग्न अभियुक्तों का नाम, वर्तमान स्थायी पता, बालू खनिज की मात्रा, जप्त वाहनों का पंजीयन संख्या एवं स्वामित्व का विवरण, धाना में दर्ज प्राथमिकी का नाम, पता एवं अन्य प्रासांगिक सूचनाएं झारखण्ड राज्य प्रदूषण नियंत्रण पर्वट, पूर्वा, सीपी द्वारा विवरणी उपलब्ध करने हेतु पत्र प्राप्त हुआ।

उक्त पत्र के आलोक में सिदगोडा धाना अंतर्गत वर्ष २०२४ से अब तक की विवरणी विहित प्रपत्र उपलब्ध करायी जा रही है:-

प्रपत्र

क्र० सं०	धाना कापड सं०, तिथि एवं धारा	अभियुक्त का नाम एवं पता	बालू खनिज की मात्रा	जप्त वाहन का सं०/पं०	वाहन मालिक का नाम - पता

ATTESTED

HEMANT KUMAR

NOTARY Govt. of India  
Civil Court, Jamshedpur  
E. Singhbhum, Jharhand



<p>1. सिद्दगोड़ा धाना काण्ड सं0-85/2021, दि0- 03.07.2021, धारा- 379/34 भा0द0वि0 एवं 4 /21 खान एवं खनिज का विनियम 1957 एवं 54(5) झारखण्ड लघु खनिज समनुदान नियमावली 2004 एवं 13 झारखण्ड खनिज (अवैध खनन पर रोक परिवहन और भंडारण ) नियम 2017</p>	<p>1. शोषो कुमार पे0- मोन्दु कुमार , पता- नागाडुंगरी , सिद्दगोड़ा . 2. कृष लोहार चर्क गुरावरण लोहार, पे0- कार्तिक लोहार, पता- नागाडुंगरी, धाना - सिद्दगोड़ा , 3. श्याम सिंह चर्क श्याम सिंह यादव पे0- रामचन्द्र सिंह पता- डी रोड आर्दश नगर , 4. सूरज कुमार , पिता- जनार्दन प्रसाद पता- नागाडुंगरी , धाना- सिद्दगोड़ा , जिला- पूर्वी सिंहभूम , जमशेदपुर ।</p>	<p>नाम</p>	<p>1. शोषो कुमार पे0- मोन्दु कुमार , पता- नागाडुंगरी , सिद्दगोड़ा , आधार कार्ड नं0- 51791024222 2. श्याम सिंह चर्क श्याम सिंह यादव पे0- रामचन्द्र सिंह पता- डी रोड आर्दश नगर , धाना- सिद्दगोड़ा नो0 नं0- 9693986154, आधार कार्ड नं0- 801678078864 3. सूरज कुमार , पिता- जनार्दन प्रसाद पता- 32 सुनाब पथ समीप गोवर्धन नंदिर , धाना- सिद्दगोड़ा , जिला- पूर्वी सिंहभूम , जमशेदपुर नो0 नं0- 7366974091, आधार कार्ड नं0- 829227767562</p>
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**ATTESTED**

09 JUL 2025  
**HEMANT KUMAR**

NOTARY Govt. of India  
CIVIL COURT, Jamshedpur  
E. Singhbhum, Jharkhand



<p>2. सिंदगोडा धाना काण्ड सं0- 86/2021 दि0- 06.07.2021 धारा- 379/41/34 भा0द0वि0 एवं 4/21 खान एवं खनिज विकास का विनियम 1957 एवं 54(5) झारखण्ड लघु खनिज समनुदान नियमवाली 2004 एवं 13 झारखण्ड खनिज (अवैध खनन पर रोक परिवहन और भण्डारण ) नियम 2017</p>	<p>1. जमरूक मुण्डाई पे0- डोको गार्दी मुण्डाई पता- सी0 ब्लॉक म0सं0 14 रियर रोड धाना- सिंदगोडा , 2. विजय सेन पे0- स्वा0 हरिपदो सेन पता- सी0 ब्लॉक म0सं0- 14 रियर रोड धाना- सिंदगोडा , जिला- पूर्वी सिंहभूम , जमशेदपुर ।</p>	<p>100 CFT लगभग</p>	<p>JH05AL-6136</p>	<p>1. विजय सेन , पे0- स्वा0 हरिपदो सेन पता- सी0 ब्लॉक म0सं0- 14 रियर रोड धाना- सिंदगोडा , जिला- पूर्वी सिंहभूम , जमशेदपुर । (मालिक) 2. जमरूक मुण्डाई पे0- डोको गार्दी मुण्डाई पता- सी0 ब्लॉक म0सं0 14 रियर रोड धाना- जिला- पूर्वी सिंहभूम , जमशेदपुर । सिंदगोडा, (वालाक)</p>
<p>3. सिंदगोडा धाना काण्ड सं0- 113/2021 दि0- 03.08.2021 धारा- 379/41/34 भा0द0वि0 एवं 54(5) झारखण्ड लघु खनिज समनुदान नियमवाली 2004 एवं 13 झारखण्ड खनिज (अवैध खनन पर रोक परिवहन और भण्डारण ) नियम 2017</p>	<p>अज्ञात JH01BN-6343</p>	<p>100 CFT लगभग</p>	<p>JH01BN-6343</p>	<p>1. समीर मंडल , पे0- नीताईचन्द्र मंडल, पता- 04, लार्डन नं0- 1 , मानीफिर सामाज , धाना- टेलको , जिला- पूर्वी सिंहभूम , जमशेदपुर</p>

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4.	सिद्दगोडा थाना काण्ड सं०- 07/2022 दि०- 10.01.2022 379/411/34 भा०द०वि० एवं 4/11 खान एवं खनिज अधि० एवं 55(5) झारखण्ड लघु खनिज सम्बुद्धन नियामवाली 2004 एवं 7/13 झारखण्ड खनिज (अवैध खनन पर रोक परिवहन और भण्डारण ) नियम 2017	घाहन सं०- JH05BB-7504 के घालाक एवं मालिक	100 CFT लगभग	JH05BB-7504	1. सजय कुमार सिंह , ध०- गोरी शंकर , पला- विद्यमतिनगर , क्षेत्र रोड , थाना- सिद्दगोडा 2. सुभाष महतो , ध०- रमेश महतो , मकान सं-76, जोन नं०- 4 , बिरसानगर , काली मंदिर के समीप , थाना - बिरसानगर , जिला- पूर्वी सिंहभूम , जमशेदपुर ।
5.	सिद्दगोडा थाना काण्ड सं०- 23/2022 दि०- 05.02.2022 379/411/34 भा०द०वि० एवं 4/21 खान एवं खनिज अधि० एवं 54 झारखण्ड लघु खनिज सम्बुद्धन नियामवाली 2004 एवं 7/13 झारखण्ड खनिज (अवैध खनन पर रोक परिवहन और भण्डारण ) नियम 2017	घाहन सं०- JH05AD-1870 के घालाक एवं मालिक	100CFT लगभग	JH05AD-1870	1. रघुनाथ प्रकाश गुप्ता , ध०- राम स्वरूप साव , पला- हाट मन्सरिया जिला- सरायकेला - खरसावा (पालिका) 2. सुसेन कुमार पाल उर्फ मुसेन ध०- मंदु कुमार पला- प्रेमचन्द पथ बायीडीह बस्ती , थाना- सिद्दगोडा , जिला- पूर्वी सिंहभूम जमशेदपुर(घालाक)

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6.	सिद्दगोडा धाना काण्ड सं0- 31/2022 दि0- 14.02.2022 धारा- 379/411/34 भा0द0वि0 एवं 4 /21 खान एवं खनिज अधि0 एवं 54 झारखण्ड लघु खनिज समनुदान नियामवाली 2004 एवं 7/9/13 झारखण्ड खनिज (अवैध खनन पर रोक परिवहन और मण्डारण ) नियम 2017	1.पूषण कुमार, पं0-मं0 कुमार, पता- प्रेमचन्द पथ, बारीडीह बस्ती, धाना- सिद्दगोडा, जिला- पूर्वी सिङ्गपूर , जमशेदपुर 2.लालु सिंह पं0 स्व0 बोका सिंह पता- बारीडीह बस्ती, भोजपुर कॉलोनी नियर हरि मंदिर धाना - सिद्दगोडा, जिला- पूर्वी सिङ्गपूर, जमशेदपुर।	80CFT लगभग	WB37-3057	पूषण कुमार, पं0-मं0 कुमार, पता- प्रेमचन्द पथ, बारीडीह बस्ती, धाना- सिद्दगोडा, जिला- पूर्वी सिङ्गपूर, जमशेदपुर (मालिक) 2.लालु सिंह पं0 स्व0 बोका सिंह पता- बारीडीह बस्ती, भोजपुर कॉलोनी नियर हरि मंदिर धाना - सिद्दगोडा, जिला-पूर्वी सिङ्गपूर, जमशेदपुर (वालाक)
7.	सिद्दगोडा धाना काण्ड सं0- 201/2022 दि0- 23.12.2022 धारा- 414/120(बी) भा0द0वि0 एवं 4 /21 खान एवं खनिज अधि0 एवं 54 झारखण्ड लघु खनिज समनुदान नियामवाली 2004 एवं 7/9/13 झारखण्ड खनिज (अवैध खनन पर रोक परिवहन और मण्डारण ) नियम 2017	1.मिथलेश कुमार साव पं0- सुरेन्द्र साव पता- पाला बस्ती नियर बाबुडीह कब्रिस्तान, बुईयाडीह, धाना- सिद्दगोडा, जिला- पूर्वी सिङ्गपूर , जमशेदपुर। (मालिक सह वालाक) 2.अरुण कुमार साव उर्फ अरणोधर कुमार राही पं0- मोहनलाल गुप्ता पता- 1273, नन्दनगर, कानूभड़ा, धाना - सिद्दगोडा, वर्तमान पता- हनुमान मंदिर विण बाजार के पास मानगो जिला- पूर्वी सिङ्गपूर जमशेदपुर ( मालिक )	200CFT लगभग	BR163611 JH05G9087	1.मिथलेश कुमार साव पं0- सुरेन्द्र साव पता- पाला बस्ती नियर बाबुडीह कब्रिस्तान, धाना- बुईयाडीह सिद्दगोडा, जिला- पूर्वी सिङ्गपूर, जमशेदपुर। (मालिक सह वालाक) 2.मनोज कुमार गुप्ता पं0- मोहनलाल गुप्ता पता- 1273, नन्दनगर, कानूभड़ा धाना- सिद्दगोडा वर्तमान पता- हनुमान मंदिर विण बाजार के पास मानगो जिला- पूर्वी सिङ्गपूर जमशेदपुर ( मालिक )
8.	सिद्दगोडा धाना काण्ड सं0-45/23.	1.मनोज कुमार मोहंती, पिता स्व0	100 CFT	JH05CF/1430	मनोज कुमार मोहंती, पिता



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दि०- 19.04.2023, धारा- 379/411/34 भाण्डारवि०, 54 M.M.R.D. , 4/21 खान एवं खनिज तथा 7/9/13 खनिज अधि०	खरोद चन्द्र मोहंती, पत्ता भा०सं० - 49, बागुनगर, डी० ब्लाक कास रोड नं० - 08 सिदगोडा	लाभभा		स्व० खरोद चन्द्र मोहंती, पत्ता भा०सं० - 49, बागुनगर, डी० ब्लाक कास रोड नं० - 08 सिदगोडा
9. सिदगोडा थाना काण्ड सं०-85/24, दि०- 20.05.2024, धारा- 379/411भाण्डारवि०, 4/ 54 M.M.R.D. 13 खनिज अधि०	1. बाहन सं० JH05AL/2418 के मालिक एवं घालक 2. जम बाहन का घालक	100 CFT	JH05AL/2418	मर्जाज कुमार गुप्त, पिता मोहन लाल गुप्ता, पत्ता कानपुरा, नंद नगर, बस्ती पलेट के पास सिदगोडा
10. सिदगोडा थाना काण्ड सं०-131/24, दि०- 21.06.2024, धारा- 379/411भाण्डारवि०, 4/ 54 M.M.R.D. 13 खनिज अधि०	1. टाटा 407 रजि नं० - JH05AT/5720 का घालक एवं मालिक	100 CFT	JH05AT/5720	संजीव कुमार सिंह, पिता चन्द्रशेखर सिंह, पत्ता चौहान निवास शक्ति नगर, मेन रोड बारीडीह बस्ती, धाना सिदगोडा
11. सिदगोडा थाना काण्ड सं०- 183, दि०- 11.09.2024, धारा- 303(2 0/3(5) भारतीय न्याय संहिता , 4/21 M.M.R.D एवं 13 खनिज अधि०	1. बाहन सं० - JH05BB-7504, 2. बाहन सं०-JH05BO-2351, 3. बाहन सं०-JH05J-1063, 4. बाहन सं०-JH05QA1432, 5. बाहन सं०-JH05CS-2883, 6. बाहन सं०-JH05CM-4742, 7. बाहन सं०-JH05BR-2533, 8. बाहन सं०-JH05NR-6580, के मालिकों एवं घालक 9. संजीव सिंह पत्ता- शक्तिनगर, 10. मोनु पत्ता- लोहिया पथ, 11. सूरज पत्ता- लोहिया पथ , 12. श्याम यादव पत्ता- नागाडुंगरी, 13. शोषो कुंभकर, 14. प्रवी जयसवाल , 15. अजय सभी धाना- सिदगोडा, जिला - पूर्वा सिंहभूम, जमशेदपुर	बाह 800 सी लगभा	1. बाहन सं०- JH05BB-7504, 2. बाहन सं०-JH05BO-2351, 3. बाहन सं०-JH05J-1063, 4. बाहन सं०- JH05QA1432- 5. बाहन सं०- JH05CF-2883, 6. बाहन सं०- JH05CM-4742, 7. बाहन सं०- JH05BR-2533, 8. बाहन सं०- JH05NR-6580	1. बाहन सं० JH05BB-7504, के मालिक संजय कुमार सिंह पिता मरीशंकर सिंह , एका-मेन रोड विद्यापतिनगर, टैक्सोन एक्सप्रेस के पास धाना- सिदगोडा. 2. बाहन सं० JH05BO-2351, के मालिक संजीव कुमार पिता- चन्द्रशेखर सिंह पत्ता- चौहान निवास शक्तिनगर , बारीडीह बस्ती , धाना- सिदगोडा, 3. बाहन सं० - JH05J-1063, के मालिक मनीष कुमार पिता- नरेश शर्मा, पत्ता- H.No.-166, लोहिया पथ, बारीडीह बस्ती , निवाय गोवर्धन भंडिर धाना- सिदगोडा,



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				<p>4. गाउन सं० - JH05Q1432.        के मासिक भूमा मपन        उपायान सं० प्रारण        पायाग, पना- सं०- 1/59,        विकास कोसोनी नमदा        बस्ती, धाना- मोलपुरी, जिला-        पूर्वी सिंहपुर, जमशेदपुर है।</p> <p>5. गाउन सं०- JH05C14-        4742, के मासिक प्रथम सिं. पना-        जिला- शंभुनाथ सिं. पना-        H.No.-2F, रंग सं०- 5.        धनुना पद, सकिनार,        बरोडीह बस्ती, धाना-        सिंकोरा.</p> <p>6. गाउन सं०- JH05BR-        2533, के मासिक अथ        किनारे जिला- महेरी सार,        पना- बरोडीह बस्ती        , नागपुरी, प्रपक पद धाना-        सिंकोरा.</p> <p>7. गाउन सं०- JH05CF-        2881 के मासिक बस्ती        बसबाबल जिला- संकोनी        जयसवाल, पना- सं०- 13,        कावनी रंग मोचपुर कोसोनी        , धाना- सिंकोरा</p> <p>8. गाउन सं०- JH05BR-        6580, के मासिक सिंकोरा सार        जिला- धीर सार , पना-        H.No.-182,        कोसोनी बरोडीह , धाना-        सिंकोरा, जिला- पूर्वी        सिंकोरा, जमशेदपुर</p>
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कार्यालय—जिला परिवहन पदाधिकारी, पूर्वी सिंहभूम, जमशेदपुर ।

पत्रांक 2251 /

प्रेषक,

जिला परिवहन पदाधिकारी  
पूर्वी सिंहभूम, जमशेदपुर।

सेवा में,

जिला खनन पदाधिकारी  
पूर्वी सिंहभूम, जमशेदपुर।

जमशेदपुर, दिनांक 04.07.25

विषय :- वाहनों के विवरणी उपलब्ध कराने के संबंध में।

प्रसंग :- आपका पत्रांक-607 दिनांक-01.07.2025

महाशय,

उपर्युक्त प्रसंगाधीन विषय के संबंध में सूचित करना है कि आपके द्वारा कुल-12 वाहनों की विवरणी की मांग की गई है। "वाहन पोर्टल" के अनुसार <https://vahan.parivahan.gov.in> से निर्गत Screen Report संलग्न है।

अनु०—यथोक्त।

विश्वासभाजन

04/07/25  
जिला परिवहन पदाधिकारी,  
पूर्वी सिंहभूम, जमशेदपुर।

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**REGISTERED VEHICLE DETAILS**

Registration No: JH01BN6343

Back

✓ Contact Details

✓ MV Tax

✗ Insurance

Owner Details	DSC History	Vehicle Details	Regn.Other.Details
Hypothecation/Insurance Information		SmartCard Details	Vehicle History Details
Tax Clearance Certificate	Challan Details	Certificate of Deposit(COD) Details of Vehicle	

Registration No: JH01BN6343 State Jharkhand Office RANCHI

Owner Information		
Registration Type	Purchase/Delivery Date	Registration Date
OTHER STATE VEHICLE	16-Apr-2008	16-Apr-2008
Owner Name	Son/Wife/Daughter of	Ownership Type
SAMEER MANDAL	NITAI CHANDRA MANDAL	INDIVIDUAL
Ownership Serial	Registration Valid Upto	Fitness Valid Upto
4	28-Jun-2018	28-Jun-2018

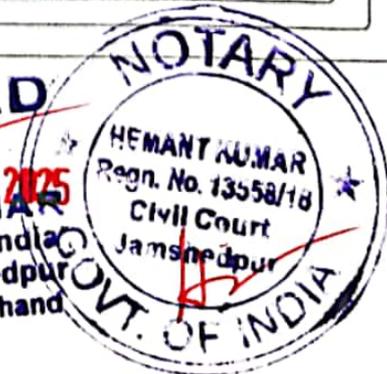
Owner Identification/Contacts Details		
Please Enter Valid Mobile No because It is Used for Sending Essential Information and Getting Feedback of the Service from Owner		
Owner Category *	Mobile No *	Email ID
-SELECT-	9234552046	
PAN No	Aadhaar No	Passport No
Ration Card No	Voter ID	DL/LL No

Current Address		Permanent Address	
House No. & Street	Village/Town/City	House No. & Street	Village/Town/City
Name	NEAR SAMAJ KALY	Name	NEAR SAMAJ KALY
H.NO-4 LINENO-1 M		H.NO-4 LINENO-1 M	
Landmark/Police Station	State	Landmark/Police Station	State
TELCO JAMSHEDP	Jharkhand	TELCO JAMSHEDP	Jharkhand
District	Pin	District	Pin
Purbi Singhbhum	831004	Purbi Singhbhum	831004

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E. Singhbhum, Jharkhand



~~1X~~  
**REGISTERED VEHICLE DETAILS**

Registration No: JH01BN6343

Contact Details

MV Tax

Back

Insurance

- |                                     |                   |  |                    |
|-------------------------------------|-------------------|--|--------------------|
| Owner Details                       | DSC History       | Vehicle Details                                | Regn.Other.Details |
| Hypothecation/Insurance Information | SmartCard Details | Vehicle History Details                        |                    |
| Tax Clearance Certificate           | Challan Details   | Certificate of Deposit(COD) Details of Vehicle |                    |

**Vehicle Information**

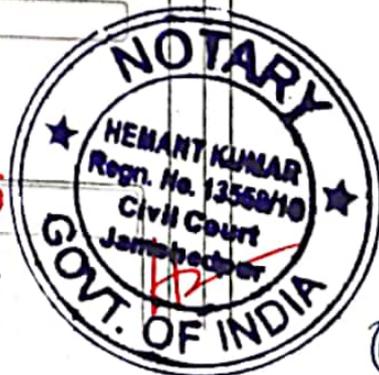
Maker <input type="text" value="TATA MOTORS LTD"/>	Maker Model <input type="text" value="SFC 407/27"/>	Dealer <input type="text"/>
Chassis No <input type="text" value="357514L5Z836972"/>	Vehicle Type <input type="text" value="Transport"/>	Vehicle Class <input type="text" value="Goods Carrier"/>
Vehicle Category <input type="text" value="LGV"/>	Norms <input type="text" value="BHARAT STAGE II"/>	Engine/Motor No <input type="text" value="497SPTC35LSZ610004"/>
Seating Capacity <input type="text" value="3"/>	Standing Capacity <input type="text" value="0"/>	Sleeper Capacity <input type="text" value="0"/>
No of Cylinders <input type="text" value="4"/>	Unladen Weight (Kg.) <input type="text" value="2500"/>	Laden Weight (Kg.) <input type="text" value="5700"/>
Horse Power(BHP) <input type="text" value="1.0"/>	Fuel <input type="text" value="DIESEL"/>	Purchase As <input type="text" value="Drive Away Chasis"/>
Color <input type="text" value="NA"/>	Wheelbase <input type="text" value="999999"/>	Cubic Capacity <input type="text" value="3754.0"/>
Floor Area(sqm) <input type="text" value="0.0"/>	AC Fitted <input type="text" value="N"/>	Audio Fitted <input type="text" value="N"/>
Video Fitted <input type="text" value="N"/>	Manufacture Month <input type="text" value="4"/>	Manufacture Year <input type="text" value="2008"/>
Laser Code <input type="text"/>	Length(mm) <input type="text" value="0"/>	Width(mm) <input type="text" value="0"/>
Height(mm) <input type="text" value="0"/>	Garage Address <input type="text"/>	Sale Amount <input type="text" value="0"/>
Annual Income <input type="text" value="0"/>	Other Criteria <input type="text" value="0"/>	Imported Vehicle <input type="text" value="N"/>
Body Type <input type="text" value="TRKOPN"/>	Sale Amount with GST <input type="text" value="0"/>	Sale Amount without GST <input type="text" value="0"/>
Gross Combination Weight(Including trailer weight) <input type="text" value="0"/>		

Axle Details

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(17)



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**GOVERNMENT OF JHARKHAND**

**State Transport Department**  
**[ EAST SINGHBHUM (JAMSHEDPUR) ]**

**VEHICLE PARTICULARS (FOR INTERNAL USE)**

Application No:	JH25070421091436	Registration No:	JH05AM7621
Owner Name:	SANJEET KUMAR SINGH	Son/Wife/Daughter of:	S/O CHANDRA SHAKER SINGH
Vehicle Class:	Goods Carrier	Vehicle Maker:	TATA MOTORS LTD
Month/Year of Manuf.:	2/2012	Ownership Type:	INDIVIDUAL
Present Address:	CHAUHAN NIWAS, SHAKTINAGAR, MAIN, ROAD, BARIDIH BASTI, E. SINGHBHUM, JAMSHEDPUR, Jharkhand-999999		
Chassis No:	MAT455021C8A01054	Engine No:	497SPTC39AXY601717
Color:	IC	Vehicle Status:	ACTIVE
Owner Serial No:	1	Body Type:	PICKUP
Horse Power(BHP):		Seat(inc. driver):	3
Laden Wt(kg):	5950	Tax Amount:	26102
Vehicle Model:	SFC 407/31 BS2	Wheel Base:	999999
Registration Date:	21-Feb-2012	Regn Valid upto:	17-Feb-2014
Fuel:	DIESEL	Fitness upto:	17-Feb-2014
Last Change of Address on:		Last Alteration of Vehicle on:	
Insurance From National Insurance Co. Ltd. vide policy certificate/covarnote no is valid from 25-Dec-2023 to 24-Dec-2024.			

**HP Dths:**

1. Hypothecation-SBI, ...-0

PUCF From:	26-Dec-2023	PUCF Upto:	25-Jun-2024
Mobile No:		Email Id:	
<b>Other State/Transfer/Conversion Details</b>			
Previous Owner :		Previous RegNo :	
Old State :		Entry Date :	
Transfer Date :		Conversion Date :	

**Additional Particulars**

	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	1	1
b) Rear:	1	1
c) Other:		
d) Tandem:		

Signature of Registering Authority  
EAST SINGHBHUM (JAMSHEDPUR) [ JHARKHAND ]

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GOVERNMENT OF JHARKHAND

State Transport Department  
[ EAST SINGHBHUM (JAMSHEDPUR) ]

VEHICLE PARTICULARS (FOR INTERNAL USE)

Application No:	JH25070441002931	Registration No:	JH05AT5720
Owner Name:	SANJEET KUMAR SINGH	Son/Wife/Daughter of:	S/O CHANDRA SHAKER SINGH
Vehicle Class:	Goods Carrier	Vehicle Maker:	TATA MOTORS LTD
Month/Year of Manuf.:	5/2013	Ownership Type:	INDIVIDUAL
Speed Governor No:	1983	Speed Governor Fitted On:	13-FEB-2019
Speed Governor Manuf.:	HOVEL SCALES & SYSTEMS		
Present Address:	CHAUHAN NIWAS, SHAKTINAGAR, MAIN RD., BARIDIH EAST SINGHBHUM, JAMSHEDPUR, Jharkhand-999999		
Chassis No:	MAT455212C8P44131	Engine No:	497SP67NXY677297
Color:	AW	Vehicle Status:	ACTIVE
Owner Serial No:	1	Body Type:	PICKUP
Horse Power(BHP):		Seat(inc. driver):	3
Laden Wt(kg):	4450	Tax Amount:	1750
Vehicle Model:	SFC407/27 BS III	Wheel Base:	999999
Registration Date:	02-May-2013	Regn Valid upto:	13-Feb-2020
Fuel:	DIESEL	Fitness upto:	13-Feb-2020
Last Change of Address on:		Last Alteration of Vehicle on:	

Insurance From National Insurance Co. Ltd. vide policy certificate/covernote no is valid from 25-Dec-2023 to 24-Dec-2024.

HP Dts:  
1. Hypothecation-S.B.I., ...-0

PUCC From:	02-Sep-2024	PUCC Upto:	01-Mar-2025
Mobile No:	9237908195	Email Id:	
Other State/Transfer/Conversion Details		Previous RegNo	:
Previous Owner	:	Entry Date	:
Old State	:	Conversion Date	:
Transfer Date	:		

Additional Particulars	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	1	1
b) Rear:	1	1
c) Other:		
d) Tandem:		

  
Signature of Registering Authority  
EAST SINGHBHUM (JAMSHEDPUR) [ JHARKHAND ]

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GOVERNMENT OF JHARKHAND

State Transport Department  
[ EAST SINGHBHUM (JAMSHEDPUR) ]

VEHICLE PARTICULARS (FOR INTERNAL USE)

Application No:	JH25070431002986	Registration No:	JH05CH6283
Owner Name:	KUNDAN KUMAR SAW	Son/Wife/Daughter of:	S/O BINDESWARI SAW
Vehicle Class:	Goods Carrier	Vehicle Maker:	TATA MOTORS LTD
Month/Year of Manuf.:	11/2018	Ownership Type:	INDIVIDUAL
Present Address:	BHIIYADIH GWALA BASTI, NEAR DR CHOUDHARY CLINIC, PO AGRICO JAMSHEDPUR, Purbi Singhbhum, Jharkhand-832101		
Chassis No:	MAT505265J8N30684	Engine No:	4SPCR11NRY680942
Color:	TITANIUM_WHITE	Vehicle Status:	ACTIVE
Owner Serial No:	1	Body Type:	M.TRUCK
Horse Power(BHP):	83.75	Seat(inc. driver):	3
Laden Wt(kg):	4450	Tax Amount:	4000
Vehicle Model:	SFC 407EX/2955WB	Wheel Base:	2955
	PICKUP BS IV	No of Cylinders:	4
		Unladen Wt(kg):	2250
Registration Date:	28-Feb-2019	Tax Paid upto:	23-Feb-2026
Fuel:	DIESEL	Vehicle Norms:	BHARAT STAGE IV
Last Change of Address on:		Last Alteration of Vehicle on:	

Insurance From Cholamandaiam MS General Insurance Co. Ltd. vide policy certificate/covernote no is valid from 18-Oct-2022 to 17-Oct-2023.

HP Dts:

1. Hypothecation-TATA MOTORS FINANCE LIMITED, JSRJSRJSR, Purbi Singhbhum-832101

PUCF From:	04-Mar-2021	PUCF Upto:	03-Mar-2022
Mobile No:	7991120313	Email Id:	
Other State/Transfer/Conversion Details			
Previous Owner	:	Previous RegNo	:
Old State	:	Entry Date	:
Transfer Date	:	Conversion Date	:

Additional Particulars

	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	7.00R16LT 12PR	2050
b) Rear:	7.00R16LT 12PR	2400
c) Other:	0	0
d) Tandem:	2	0

Signature of Registering Authority  
EAST SINGHBHUM (JAMSHEDPUR) [ JHARKHAND ]

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GOVERNMENT OF JHARKHAND

State Transport Department  
[ EAST SINGHBHUM (JAMSHEDPUR) ]

VEHICLE PARTICULARS (FOR INTERNAL USE)

Application No:	JH25070461003053	Registration No:	JH05BM6103
Owner Name:	SABBY SINGH	Son/Wife/Daughter of:	S/O SARJEET SINGH
Vehicle Class:	Goods Carrier	Vehicle Maker:	TATA MOTORS LTD
Month/Year of Manuf.:	3/2016	Ownership Type:	INDIVIDUAL
Speed Governor No:	78542	Speed Governor Fitted On:	29-JUN-2019
Speed Governor Manuf.:	MUJO AUTO GAS PVT LTD		
Present Address:	D BLOCK BAGUNHATU RIVER ROAD, NEEM BHATT BARIDIH, E SINGHBHUM, Jharkhand-831017		
Chassis No:	MAT455221G8C07132	Engine No:	497SP67CTY608158
Color:	A WHITE	Vehicle Status	ACTIVE
Owner Serial No:	1	Body Type:	PICKUP
Horse Power(BHP):		Seat(inc. driver):	3
Laden Wt(kg):	4450	Tax Amount:	1000
Vehicle Model	SFC 407/27 PICK UP E	Wheel Base	999999
	III		
Registration Date:	23-Jun-2016	Regn Valid upto:	17-Nov-2023
Fuel:	DIESEL	Fitness upto:	17-Nov-2023
Last Change of Address on:		Last Alteration of Vehicle on	
Insurance From SBI General vide policy certificate/covernote no is valid from 27-Aug-2021 to 26-Aug-2022.		Tax Paid upto:	22-Sep-2025
Black List Dts: Complain Type: Others , FIR Date: 02-Jun-2022 , Complain: TRANSPORT DEPARTMENT, JHARKHAND LETTER NO-603 DATED-25 05 2022 (E GRAS PORTAL) , Complain Date: 02-Jun-2022		Vehicle Norms	BHARAT STAGE III

HP Dts:

1. Hypothecation-CHOLAMANDALAM INV AND FIN CO LTD, NANA831001,-0

PUC From:	16-Nov-2021	PUC Upto:	15-May-2022
Mobile No:	9955498472	Email Id:	
Other State/Transfer/Conversion Details			
Previous Owner	:	Previous RegNo	:
Old State	:	Entry Date	:
Transfer Date	:	Conversion Date	:

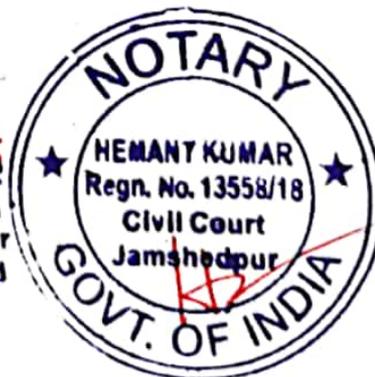
Additional Particulars

	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	10.00*20-2	6000
b) Rear:	10.00*20-6	10200
c) Other:	0	0
d) Tandem:	10.00*20-2	0

Signature of Registering Authority  
EAST SINGHBHUM (JAMSHEDPUR) [ JHARKHAND ]

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**REGISTERED VEHICLE DETAILS**

Registration No: BR11GA0358

Contact Details     MV Tax

Back

Insurance

Permit Surrender : Reason (Cancellation of Permit)

Owner Details	DSC History	Vehicle Details	Hypothecation/Insurance Information
Fitness Details	SLD Details	SmartCard Details	Vehicle History Details
Tax Clearance Certificate	Challan Details	PUC Details	Information Changed
Certificate of Deposit(COD) Details of Vehicle			

Registration No: BR11GA0358 State Bihar Office PURNEA

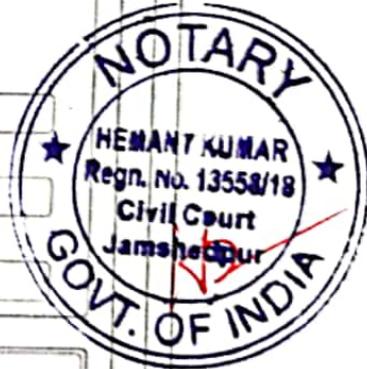
**Owner Information**

Registration Type	Purchase/Delivery Date	Registration Date
NEW	10-Aug-2015	11-Aug-2015
Owner Name	Son/Wife/Daughter of	Ownership Type
NEELKANTH THAKUR	BHUDEO THAKUR	INDIVIDUAL
Ownership Serial	Registration Valid Upto	Fitness Valid Upto
3	10-Aug-2017	20-Dec-2025

**Owner Identification/Contacts Details**

Please Enter Valid Mobile No because It is Used for Sending Essential Information and Getting Feedback of the Service from Owner

Owner Category *	Mobile No *	Email ID
-SELECT-	9576124053	
PAN No	Aadhaar No	Passport No
Ration Card No	Voter ID	DL/LL No



**Current Address**

House No. & Street	Village/Town/City
Name	PO-KARMATHPUR
C/ RITESH KUMAR,	
Landmark/Police Station	State
SAJOUR	Bihar
District	Pin
Bhagalpur	812006

**Permanent Address**

House No. & Street	Village/Town/City
Name	PO-KARMATHPUR
C/ RITESH KUMAR,	
Landmark/Police Station	State
SAJOUR	Bihar
District	Pin
Bhagalpur	812006

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**REGISTERED VEHICLE DETAILS**

Registration No: BR11GA0358

Back

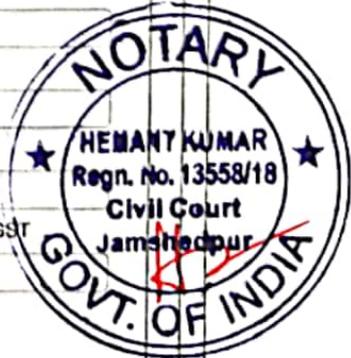
Contact Details     MV Tax

Insurance

Permit Surrender : Reason (Cancellation of Permit)

Owner Details	DSC History	Vehicle Details	Hypothecation/Insurance Information
Fitness Details	SLD Details	SmartCard Details	Vehicle History Details
Tax Clearance Certificate	Challan Details	PUC Details	Information Changed
Certificate of Deposit(COD) Details of Vehicle			

Vehicle Information		
Maker	Maker Model	Dealer
TATA MOTORS LTD	LPK 2518	MAHAKALI MOTORS PVT LTD
Chassis No	Vehicle Type	Vehicle Class
MAT448141F3G13938	Transport	Goods Carrier
Vehicle Category	Norms	Engine/Motor No
HGV	BHARAT STAGE IV	B591803251G63451665
Seating Capacity	Standing Capacity	Sleeper Capacity
2	0	0
No of Cylinders	Unladen Weight (Kg.)	Laden Weight (Kg.)
6	10990	28000
Horse Power(BHP)	Fuel	Purchase As
0.0	DIESEL	Fully Built
Color	Wheelbase	Cubic Capacity
AW	4880	5883.0
Floor Area(sq.m)	AC Fitted	Audio Fitted
0.0	N	N
Video Fitted	Manufacture Month	Manufacture Year
N	5	2015
Laser Code	Length(mm)	Width(mm)
	0	0
Height(mm)	Garage Address	Sale Amount
0		2473030
Annual Income	Other Criteria	Imported Vehicle
0	0	N
Body Type	Sale Amount with GST	Sale Amount without GST
TIPPER	0	0
Gross Combination Weight(Including trailer weight)		
0		



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# GOVERNMENT OF JHARKHAND

State Transport Department  
[ EAST SINGHBHUM (JAMSHEDPUR) ]

## VEHICLE PARTICULARS (FOR INTERNAL USE)

Application No: JH25070441005242      Registration No: JH05BD1618  
 Owner Name: MAYA NATH JHA      Son/Wife/Daughter of: DAYANATH JHA  
 Vehicle Class: Goods Carrier      Vehicle Maker: TATA MOTORS LTD  
 Month/Year of Manuf.: 9/2014      Ownership Type: INDIVIDUAL  
 Speed Governor No: ECOGA10124173730      Speed Governor Fitted On: 31-JAN-2024  
 Speed Governor Manuf.: Ecogas Impex Pvt Ltd SGEG  
 Present Address: HNO 33 D ROAD ADARSH NAGAR, BARIDIH PO-BARIDIH COLONY, JAMSHEDPUR, Purbi Singhbhum, Jharkhand-831017

Chassis No: MAT448072E3J21783      Engine No: B591803241J63398253  
 Color: NA      Vehicle Status: ACTIVE

Owner Serial No: 2      Body Type: TIPPER      No of Cylinders: 6  
 Horse Power(BHP):      Seat(inc. driver): 2      Unladen Wt(kg): 11000  
 Laden Wt(kg): 25000      Tax Amount: 5000      Cubic Capacity: 5883 00  
 Vehicle Model: LPK 2518 TIPPER      Wheel Base: 999999      Floor Area:  
 Registration Date: 19-Feb-2015      Regn Valid upto: 30-Jan-2025      Tax Paid upto: 18-Aug-2024  
 Fuel: DIESEL      Fitness upto: 30-Jan-2025      Vehicle Norms: BHARAT STAGE III

Last Change of Address on: Last Alteration of Vehicle on  
 Insurance From Future Generali General Insurance Co. Ltd. vide policy certificate/covernote no is valid from 21-Jun-2025 to 20-Jun-2026.  
 HPT Details: CITI BANK NA,N,N,832401,,, Terminate on 09-Apr-2023

HP Dts:  
 1. Hypothecation-CHOLAMANDALAM INV AND FIN CO LTD, JSRJSRJSR, Purbi Singhbhum-831001

Permit Number: JH2024-GP-4504A      Permit Type: Goods Permit  
 Permit Category: TIPPER      RTO Office Name: WEST SINGHBHUM (CHAIBASA)  
 Service Type: Select Service Type  
 Stand Capacity:      Sleep Capacity: 0  
 Permit Valid From: 10-Jun-2024      Permit Valid Upto: 09-Jun-2029  
 PUC From: 22-May-2024      PUC Upto: 21-Nov-2024

### PERMIT AREA DETAIL

Region Code	Region
No records found.	

Mobile No: 9264489151      Email Id:  
 Other State/Transfer/Conversion Details  
 Previous Owner: KUSHALGURU LOGISTIC COMPANY      Previous RegNo:  
 Old State:      Entry Date:  
 Transfer Date: 20-Mar-2024      Conversion Date:

Additional Particulars	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	10.00*20-2	6000
b) Rear:	10.00*20-8	19000
c) Other:	0	0
d) Tandem:	10.00*20-2	0

Signature of Registering Authority  
 EAST SINGHBHUM (JAMSHEDPUR) [ JHARKHAND ]

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GOVERNMENT OF JHARKHAND

State Transport Department  
[ EAST SINGHBHUM (JAMSHEDPUR) ]

VEHICLE PARTICULARS (FOR INTERNAL USE)

Application No:	JH25070431005587	Registration No:	JH05CM1284
Owner Name:	MANOJ KUMAR KHATRI	Son/Wife/Daughter of:	RAJENDRA PRASAD KHATRI
Vehicle Class:	Goods Carrier	Vehicle Maker:	TATA MOTORS LTD
Month/Year of Manuf.:	1/2012	Ownership Type:	INDIVIDUAL
Speed Governor No:	M97664	Speed Governor Fitted On:	26-SEP-2023
Speed Governor Manuf.:	SYN Auto Sollution Pvt Ltd		
Present Address:	HOUSE NO-60, GOLMURI MARKET, GOLMURI, JSR., Purbi Singhbhum, Jharkhand-831003		
Chassis No:	MAT448120C3A88728	Engine No:	B591803121A63221230
Color:	NA	Vehicle Status	ACTIVE
Owner Serial No:	2	Body Type:	TIPPER BODY
Horse Power(BHP):	0.00	Seat(inc. driver):	3
Laden Wt(kg):	25000	Tax Amount:	10000
Vehicle Model:	TATA LPK 2518	Wheel Base:	0
Registration Date:	20-Mar-2012	Regn Valid upto:	25-Sep-2024
Fuel:	DIESEL	Fitness upto:	25-Sep-2024
Last Change of Address on:	Last Alteration of Vehicle on		
Insurance From Tata AIG General Insurance Co. Ltd. vide policy certificate/covernote no is valid from	27-Jan-2024 to 26-Jan-2025.		

PUC From:	09-Feb-2024	PUC Upto:	08-Aug-2024
Mobile No:	9234693383	Email Id:	
Other State/Transfer/Conversion Details			
Previous Owner	: SUJEET KUMAR SINGH	Previous RegNo	: NL08D5391
Old State	: Nagaland	Entry Date	: 17-Dec-2018
Transfer Date	: 09-Nov-2022	Conversion Date	:

Additional Particulars

	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	1000X20=2	0
b) Rear:	1000X20=4	0
c) Other:	1000X20=4	0
d) Tandem:	0	0

Signature of Registering Authority  
EAST SINGHBHUM (JAMSHEDPUR) [ JHARKHAND ]

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**GOVERNMENT OF JHARKHAND**

**State Transport Department  
[ EAST SINGHBHUM (JAMSHEDPUR) ]**

**VEHICLE PARTICULARS (FOR INTERNAL USE)**

Application No: JH25070441005670 Registration No: JH05CQ4489  
 Owner Name: JOGINDER SINGH Son/Wife/Daughter of: S/O NIRANJAN SINGH  
 Vehicle Class: Goods Carrier Vehicle Maker: TATA MOTORS LTD  
 Month/Year of Manuf.: 1/2020 Ownership Type: INDIVIDUAL  
 Present Address: FLAT NO E2, 5TH FLOOR SWASTIK RESIDENCY SITARAMDERA, PO AGRICO, JAMSHEDPUR, Purbi  
 Singhbhum, Jharkhand-831009  
 Chassis No: MAT448236LAA00247 Engine No: 02A84911723  
 Color: TITANIUM\_WHITE Vehicle Status: ACTIVE  
 Owner Serial No: 1 Body Type: TIPPER No of Cylinders: 6  
 Horse Power(BHP): 179.56 Seat(inc. driver): 2 Unladen Wt(kg): 9800  
 Laden Wt(kg): 25000 Tax Amount: 5000 Cubic Capacity: 5883.00  
 Vehicle Model: TATA LPK 2518 CRE BS-Wheel Base 3880 Floor Area 0.000  
 IV  
 Registration Date: 13-Mar-2020 Regn Valid upto: 02-Oct-2026 Tax Paid upto: 10-Jun-2025  
 Fuel: DIESEL Fitness upto: 02-Oct-2026 Vehicle Norms: BHARAT STAGE IV  
 Last Change of Address on: Last Alteration of Vehicle on  
 Insurance From Shriram General Insurance Co. Ltd. vide policy certificate/covernote no is valid from 09-Mar-2025 to 08-Mar-2025.  
 HPT Details: TATA MOTORS FINANCE LTD, JSR, JSR, JSR, Purbi Singhbhum, 831001, Terminate on 29-Mar-2025

Permit Number: JH/477/2020/KOL/PP Permit Type: Goods Permit  
 Permit Category: TIPPER RTO Office Name: WEST SINGHBHUM (CHAIBASA)  
 Service Type: Goods Service  
 Stand Capacity: 0 Sleep Capacity: 0  
 Permit Valid From: 27-May-2020 Permit Valid Upto: 26-May-2025  
 PUC From: 09-Apr-2025 PUC Upto: 07-Apr-2026

**PERMIT AREA DETAIL**

Region Code	Region
No records found.	

Mobile No: 6200357321 Email Id:  
 Other State/Transfer/Conversion Details  
 Previous Owner : Previous RegNo :  
 Old State : Entry Date :  
 Transfer Date : Conversion Date :

Additional Particulars

	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	10.00-20 16PR	6000
b) Rear:	10.00-20 16PR	19000
c) Other:	0	0
d) Tandem:	10.00-20 16PR	19000

Signature of Registering Authority  
 EAST SINGHBHUM (JAMSHEDPUR) [ JHARKHAND ]

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**REGISTERED VEHICLE DETAILS**

Registration No: JH01AZ6915

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Contact Details  MV Tax

Insurance

Owner Details	DSC History	Vehicle Details	Regn.Other.Details
Hypothecation/Insurance Information		Fitness Details	SLD Details
SmartCard Details		Vehicle History Details	Tax Clearance Certificate
Challan Details		PUCC Details	
Certificate of Deposit(COD) Details of Vehicle			

Registration No: JH01AZ6915 State Jharkhand Office RANCHI

**Owner Information**

Registration Type	Purchase/Delivery Date	Registration Date
TEMPORARY REGISTERED	11-May-2013	30-May-2013
Owner Name	Son/Wife/Daughter of	Ownership Type
VIRENDRA KUMAR	RAMASHANKAR PANDEY	INDIVIDUAL
Ownership Serial	Registration Valid Upto	Fitness Valid Upto
4	23-Nov-2022	23-Nov-2022

**Owner Identification/Contacts Details**

Please Enter Valid Mobile No because It is Used for Sending Essential Information and Getting Feedback of the Service from Owner

Owner Category *	Mobile No *	Email ID
-SELECT-	9430771462	
PAN No	Aadhaar No	Passport No
CBNPK5729A		
Ration Card No	Voter ID	DL/LL No

**Current Address**

House No. & Street	Village/Town/City
Name	JAMSHEDPUR BAR
H.NO-03 DUNI ROA	
Landmark/Police Station	State
	Jharkhand
District	Pin
Purbi Singhbhum	831017

**Permanent Address**

House No. & Street	Village/Town/City
Name	JAMSHEDPUR BAR
H.NO-03 DUNI ROA	
Landmark/Police Station	State
	Jharkhand
District	Pin
Purbi Singhbhum	831017

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**REGISTERED VEHICLE DETAILS**

**Registration No: JH01AZ6915**

- ✓ Contact Details
- ✓ MV Tax
- ✗ Insurance

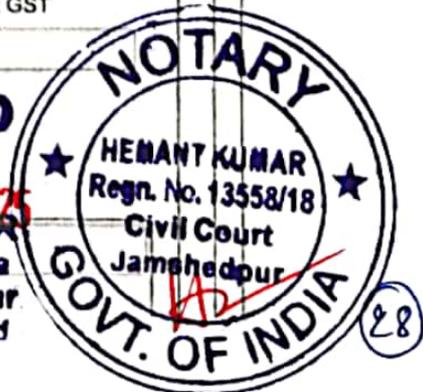
[Back](#)

- Owner Details
- DSC History
- Vehicle Details
- Regn.Other.Details
- Hypothecation/Insurance Information
- Fitness Details
- SLD Details
- SmartCard Details
- Vehicle History Details
- Tax Clearance Certificate
- Challan Details
- PUC Details
- Certificate of Deposit(COD) Details of Vehicle

Vehicle Information		
Maker	Maker Model	Dealer
TATA MOTORS LTD	LPK2518 TC 6X4 BSIII	
Chassis No	Vehicle Type	Vehicle Class
MAT448062D2B02105	Transport	Goods Carrier
Vehicle Category	Norms	Engine/Motor No
HGV	BHARAT STAGE III	B591803231B63312741
Seating Capacity	Standing Capacity	Sleeper Capacity
2	0	0
No of Cylinders	Unladen Weight (Kg.)	Laden Weight (Kg.)
6	6890	25000
Horse Power(BHP)	Fuel	Purchase As
0.0	DIESEL	Drive Away Chasis
Color	Wheelbase	Cubic Capacity
NA	3880	5883.0
Floor Area(sq.m)	AC Fitted	Audio Fitted
0.0	N	N
Video Fitted	Manufacture Month	Manufacture Year
N	5	2013
Laser Code	Length(mm)	Width(mm)
	0	0
Height(mm)	Garage Address	Sale Amount
0		0
Annual Income	Other Criteria	Imported Vehicle
0	0	N
Body Type	Sale Amount with GST	Sale Amount without GST
TIPPER	0	0
Gross Combination		
Weight(Including trailer weight)		
0		

Axle Details

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GOVERNMENT OF JHARKHAND

State Transport Department  
[ EAST SINGHBHUM (JAMSHEDPUR) ]



VEHICLE PARTICULARS (FOR INTERNAL USE)

Application No: JH25070491005859 Registration No: JH05CF7709  
 Owner Name: SABBY SINGH Son/Wife/Daughter of: S/O SARJEET SINGH  
 Vehicle Class: Goods Carrier Vehicle Maker: TATA MOTORS LTD  
 Month/Year of Manuf.: 11/2018 Ownership Type: INDIVIDUAL  
 Speed Governor No: 7828 Speed Governor Fitted On: 21-JUN-2024  
 Speed Governor Manuf.: CUMMINS  
 Present Address: BAGUNHATU D BLOCK RIVER VIEW,ROAD NEEM BHATTA BARIDIH,JAMSHEDPUR,Purbi  
 Singhbhum,Jharkhand-831017

Chassis No: MAT505266J8N29592 Engine No: 4SPCR11KRY659020  
 Color: TITANIUM\_WHITE Vehicle Status: ACTIVE  
 Owner Serial No: 1 Body Type: 407 P.VAN No of Cylinders: 4  
 Horse Power(BHP): 83.75 Seat(inc. driver): 3 Unladen Wt(kg): 2250  
 Laden Wt(kg): 4450 Tax Amount: 1000 Cubic Capacity: 2956.00  
 Vehicle Model: SFC 407EX/2955WB Wheel Base: 2955 Floor Area: 0.000  
 PICKUP BS IV  
 Registration Date: 28-Nov-2018 Regn Valid upto: 14-Jun-2026 Tax Paid upto: 26-Aug-2025  
 Fuel: DIESEL Fitness upto: 14-Jun-2026 Vehicle Norms: BHARAT STAGE IV  
 Last Change of Address on: Last Alteration of Vehicle on  
 Insurance From GoDigit General Insurance Ltd. vide policy certificate/covernote no is valid from 10-Jun-2024 to 09-Jun-2025.

HP Dts:  
1. Hypothecation-HDB FINANCIAL SERVICES LIMITED, JSRJSRJSR,Purbi Singhbhum-831017

PUCC From: 09-Aug-2023 PUCC Upto: 08-Aug-2024  
 Mobile No: 9955498472 Email Id:  
 Other State/Transfer/Conversion Details  
 Previous Owner : Previous RegNo :  
 Old State : Entry Date :  
 Transfer Date : Conversion Date :

Additional Particulars

	Number,Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	7.00R16LT 12PR	2050
b) Rear:	7.00R16LT 12PR	2400
c) Other:	1	1
d) Tandem:	1	1

Signature of Registering Authority  
EAST SINGHBHUM (JAMSHEDPUR) [ JHARKHAND ]

Printed On: 04-Jul-2025 10:28:16

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**REGISTERED VEHICLE DETAILS**

**Registration No: JH02AV0898**

Back

✓ Contact Details

✓ MV Tax

✓ Insurance

Owner Details	DSC History	Vehicle Details	Hypothecation/Insurance Information	
Fitness Details	SLD Details	SmartCard Details	Vehicle History Details	Permit Details
Tax Clearance Certificate		Challan Details	Documents Details	PUC Details
Certificate of Deposit(COD) Details of Vehicle				

**Registration No: JH02AV0898 State Jharkhand Office HAZARIBAG**

**Owner Information**

Registration Type	Purchase/Delivery Date	Registration Date
NEW	20-Jun-2018	06-Jul-2018
Owner Name	Son/Wife/Daughter of	Ownership Type
KRISHNA MUNDA	S/O SHIVCHARAN MUNDA	INDIVIDUAL
Ownership Serial	Registration Valid Upto	Fitness Valid Upto
2	02-Oct-2025	02-Oct-2025

**Owner Identification/Contacts Details**

Please Enter Valid Mobile No because it is Used for Sending Essential Information and Getting Feedback of the Service from Owner

Owner Category *	Mobile No *	Email ID
-SELECT-	7488054705	
PAN No	Aadhaar No	Passport No
Ration Card No	Voter ID	DL/LL No

**Current Address**

House No. & Street	Village/Town/City
Name	LUWABASA
55/2 HURLUNG	
Landmark/Police Station	State
BIRSANAGAR	Jharkhand
District	Pin
Purbi Singhbhum	831008

**Permanent Address**

House No. & Street	Village/Town/City
Name	LUWABASA
55/2 HURLUNG	
Landmark/Police Station	State
BIRSANAGAR	Jharkhand
District	Pin
Purbi Singhbhum	831008

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# REGISTERED VEHICLE DETAILS

Registration No: JH02AV0898

- ✓ Contact Details
- ✓ MV Tax
- ✓ Insurance

Back

Owner Details	DSC History	Vehicle Details	Hypothecation/Insurance Information
Fitness Details	SLD Details	SmartCard Details	Vehicle History Details
Tax Clearance Certificate	Challan Details	Documents Details	PUC Details
Certificate of Deposit(COD) Details of Vehicle			

**Vehicle Information**

Maker <input type="text" value="TATA MOTORS LTD"/>	Maker Model <input type="text" value="SFC 407EX/2955WB PICKUP"/>	Dealer <input type="text" value="GAJRAJ VAHAN PVT LTD"/>
Chassis No <input type="text" value="MAT505266J8D09127"/>	Vehicle Type <input type="text" value="Transport"/>	Vehicle Class <input type="text" value="Goods Carrier"/>
Vehicle Category <input type="text" value="LGV"/>	Norms <input type="text" value="BHARAT STAGE IV"/>	Engine/Motor No <input type="text" value="4SPCR11CRY618217"/>
Seating Capacity <input type="text" value="3"/>	Standing Capacity <input type="text" value="0"/>	Sleeper Capacity <input type="text" value="0"/>
No of Cylinders <input type="text" value="4"/>	Unladen Weight (Kg.) <input type="text" value="2250"/>	Laden Weight (Kg.) <input type="text" value="4450"/>
Horse Power(BHP) <input type="text" value="83.75"/>	Fuel <input type="text" value="DIESEL"/>	Purchase As <input type="text" value="Fully Built"/>
Color <input type="text" value="ARCTIC_WHITE"/>	Wheelbase <input type="text" value="2955"/>	Cubic Capacity <input type="text" value="2956.0"/>
Floor Area(sqrm) <input type="text" value="0.0"/>	AC Fitted <input type="text" value="N"/>	Audio Fitted <input type="text" value="N"/>
Video Fitted <input type="text" value="N"/>	Manufacture Month <input type="text" value="4"/>	Manufacture Year <input type="text" value="2018"/>
Laser Code <input type="text" value="HOMO-DATA"/>	Length(mm) <input type="text" value="4750"/>	Width(mm) <input type="text" value="2030"/>
Height(mm) <input type="text" value="2270"/>	Garage Address <input type="text" value=""/>	Sale Amount <input type="text" value="767891"/>
Annual Income <input type="text" value="0"/>	Other Criteria <input type="text" value="0"/>	Imported Vehicle <input type="text" value="N"/>
Body Type <input type="text" value="PICKUP"/>	Sale Amount with GST <input type="text" value="0"/>	Sale Amount without GST <input type="text" value="0"/>
Gross Combination <input type="text" value=""/>	Weight(Including trailer weight) <input type="text" value="0"/>	



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**Axle Details**

Registration No: JH22A0182

Contract Details MV Tax Insurance

Back

- Owner Details
- DSC History
- Vehicle Details
- Hypothecation/Insurance Information
- Fitness Details
- SLD Details
- SmartCard Details
- Vehicle History Details
- Tax Clearance Certificate
- Challan Details
- PUC Details
- Certificate of Deposit(COD) Details of Vehicle

Registration No: JH22A0182 State Jharkhand Office SARAIKELA-KHARSAWAN

Owner Information

Registration Type NEW	Purchase/Delivery Date 19-Jun-2000	Registration Date 19-Jun-2000
Owner Name DHARMENDRA KUMAR SINGH	Son/Wife/Daughter of RAMADHAR SINGH	Ownership Type INDIVIDUAL
Ownership Serial 4	Registration Valid Upto 30-Mar-2023	Fitness Valid Upto 30-Mar-2023

Owner Identification/Contacts Details

Please Enter Valid Mobile No because It is Used for Sending Essential Information and Getting Feedback of the Service from Owner

Owner Category -SELECT-	Mobile No 9308066399	Email ID
PAN No AYNPS1702L	Aadhaar No	Passport No
Ration Card No	Voter ID	DL/LL No

Current Address

House No. & Street Name F ROAD ADRSH NAGAR NEA	Village/Town/City NAGAR TOP PO BARIDIH
Landmark/Police Station JSR	State Jharkhand
District Purbi Singhbhum	Pin 831017

Permanent Address

House No. & Street Name F ROAD ADRSH NAGAR NEA	Village/Town/City NAGAR TOP PO BARIDIH
Landmark/Police Station JSR	State Jharkhand
District Purbi Singhbhum	Pin 831017

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**REGISTERED VEHICLE DETAILS**

Registration No: JH05CF1430

Back

Contact Details  MV/Tax  Insurance

Owner Details	DSC History	Vehicle Details	Regn.Other.Details	Hypothecation/Insurance Information	Fitness Details
SmartCard Details	Vehicle History Details	Tax Clearance Certificate	Challan Details	PUC Details	
Certificate of Deposit(COD) Details of Vehicle					

Registration No: JH05CF1430 State Jharkhand Office EAST SINGHBHUM (JAMSHEDPUR)

**Owner Information**

Registration Type TEMPORARY REGISTERED VEHICLE	Purchase/Delivery Date 09-Nov-2018	Registration Date 20-Nov-2018
Owner Name MANOJ KUMAR MOHANTY	Son/Wife/Daughter of S/O K C MOHANTY	Ownership Type INDIVIDUAL
Ownership Serial 1	Registration Valid Upto 18-Nov-2022	Fitness Valid Upto 18-Nov-2022

**Owner Identification/Contacts Details**

Please Enter Valid Mobile No because It is Used for Sending Essential Information and Getting Feedback of the Service from Owner

Owner Category * GENERAL	Mobile No * 9234999604	Email ID
PAN No	Aadhaar No	Passport No
Ration Card No	Voter ID	DL/LL No

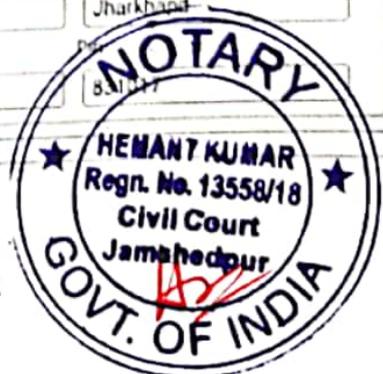
**Current Address**

House No & Street Name 49, BAGUN NAGAR, D- BLOC	Village/Town/City CROSS ROAD NO 5, BARIDIH
Landmark/Police Station JAMSHEDPUR	State Jharkhand
District Purbi Singhbhum	Pin 831017

**Permanent Address**

House No & Street Name 49, BAGUN NAGAR, D- BLOC	Village/Town/City CROSS ROAD NO 5, BARIDIH
Landmark/Police Station JAMSHEDPUR	State Jharkhand
District Purbi Singhbhum	Pin 831017

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**REGISTERED VEHICLE DETAILS**

Registration No: JH05CA8240

Back

Contract Details MV Tax Insurance

Owner Details	DSC History	Vehicle Details	Regn Other Details	Hypothecation/Insurance Information	Fitness Details
SmartCard Details	Vehicle History Details	Tax Clearance Certificate	Challan Details	PUC Details	
Certificate of Deposit(COD) Details of Vehicle					

Registration No: JH05CA8240 State Jharkhand Office EAST SINGHBHUM (JAMSHEDPUR)

**Owner Information**

Registration Type	Purchase/Delivery Date	Registration Date
TEMPORARY REGISTERED VEHICLE	15-Feb-2018	10-Apr-2018
Owner Name	Son/Wife/Daughter of	Ownership Type
MAHADEV DUTTA	DEELIP DUTTA	INDIVIDUAL
Ownership Serial	Registration Valid Upto	Fitness Valid Upto
1	06-Sep-2024	06-Sep-2024

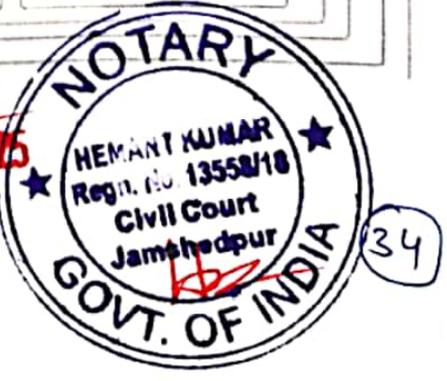
**Owner Identification/Contacts Details**

Please Enter Valid Mobile No because It is Used for Sending Essential Information and Getting Feedback of the Service from Owner

Owner Category -	Mobile No -	Email ID
DBC	7004379710	
PAN No	Aadhaar No	Passport No
Ration Card No	Voter ID	DL/LL No

<b>Current Address</b>		<b>Permanent Address</b>	
House No. & Street Name	Village/Town/City	House No. & Street Name	Village/Town/City
113 C BLOCK HUME PIPE K	BHUIYADIH	113 C BLOCK HUME PIPE K	BHUIYADIH
Landmark/Police Station	State	Landmark/Police Station	State
AGRICO	Jharkhand	AGRICO	Jharkhand
District	Pin	District	Pin
Purbi Singhbhum	831009	Purbi Singhbhum	831009

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